

| Annexure-1 | | | | | | | | | | | | | | | | |
|---|----------------------|---------------------------|----------------------|--------------------------------|---|-------------------------------------|--|--|---|--|----------------------------|---|--------------------------|------------------------------------|-----------------|--|
| Name of the Corporate Debtor : Supreme Coated Board Mills Private Limited | | | | | Date of liquidation : 07/02/2023 | | | | | List of Stakeholders as on : 21/04/2023 | | | | | | |
| List of Secured Financial Creditors | | | | | | | | | | | | | | | | |
| Sl No | Name of the Creditor | Details of claim received | | Details of claim admitted | | | | | Amount covered by guarantee | % share in total total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
| | | Date of Receipt | Amount Claimed (Rs.) | Amount of claim admitted (Rs.) | Nature of claim | Amount covered by security interest | Whether security interest relinquished? Yes/No | Details of Primary security interest | | | | | | | | |
| 1 | Bank of Baroda | 07.03.2023 | 341343905 | 341,343,905 | Term Loan with interest | 341,343,905 | Yes | First Paripassu Charge with BOI on the Unit 2 assets (land, building & P & M) falling in the survey numbers 334 & 335,315,323,375/2,376,378/1,379,380, 381/1, 381/2, 382/1 in Vembakottai Village, Sivakasi. Exclusive charge on the piece and parcel of nanja land measuring 2.20.0 hectares together with a well therein, in Survey No.429 and punja land measuring 0.78.50 hectares in Survey No.431, situated in North Ariyanayagipuram Village, Ariyanayagipuram Panchayat, Pappakudi Panchayat Union, within the Sub-Registration District of Mukkudal, in the Registration District of Tirunelveli. | CG from Associate Companies / PG from Promoters | 8.29% | | | | | | |
| 2 | Bank of India | 07.03.2023 | 238846499 | 238846499 | Term Loan with interest | 238846499 | Yes | First Paripassu Charge with BOI on the Unit 2 assets (land, building & P & M) falling in the survey numbers 334 & 335,315,323,375/2,376,378/1,379,380, 381/1, 381/2, 382/1 in Vembakottai Village, Sivakasi. | CG from Associate Companies / PG from Promoters | 5.80% | | | | | | |
| 3 | City Union Bank Ltd | 08.03.2023 | 1498980378 | 1498980378 | Cash Credit, Term Loan, Adhoc Loans along with Interest | 1294817335 | No | First charge on Stock & Book Debts, First Charge on Unit 1 (Land, Building & P&M) falling in the survey number 326,327,328,329 & 330. First Charge on Co-Gen Plant | CG from Associate Companies / PG from Promoters | 36.40% | | | | | | |
| 4 | Arun Shankar Enter | 27.02.2023 | 236060616 | 236060616 | Debenture along with Interest | 236060616 | No | Floating charge on the Fixed Assets of the Company | | 5.73% | | | | | | |
| 5 | A Tenzing | 27.02.2023 | 1559263539 | 1558916621 | Debenture along with Interest | 1558916621 | No | Second fixed charge on the Fixed/Current Assets of the Company | | 37.86% | | | 346918 | | | |
| | A Tenzing | 27.02.2023 | 74159174 | 74159174 | Debenture along with Interest | 0 | No | No | | 1.80% | | | | | | |
| Total | | | 3607310206 | 3606963288 | | | | | | 87.60% | | | | | | |